

227

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

OA No. 215 of 2006

Patna, dated the 6th April, 2006

CORAM: The Hon'ble Mr. Justice P.K.Sinha, VC

Smt. Geeta Devi & another ... Applicants

By Advocate: Shri B.K.Shukla

versus

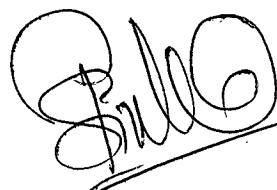
The Union of India & others Respondents

By Advocate: Shri B.K.Prasad

ORDER

Justice P.K.Sinha, Vice-Chairman:

MA 227 of 2006, for condonation of delay in filing this application having been dismissed by order recorded today by the Tribunal, this application also stands dismissed as ^{being} not maintainable.



[P.K. Sinha] VC

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